

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 16742/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.78794/2018-CONDONATION OF DELAY
IN FILING and IA No.78795/2018-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 16752/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY
IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16750/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79297/2018-CONDONATION OF DELAY
IN FILING and IA No.79299/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79300/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16743/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79437/2018-CONDONATION OF DELAY
IN FILING and IA No.79438/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79439/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16746/2018 (XI)

(FOR ADMISSION and I.R. and IA No.79400/2018-CONDONATION OF DELAY
IN FILING and IA No.79402/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79403/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16748/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80421/2018-CONDONATION OF DELAY
IN FILING and IA No.80422/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80423/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16749/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY
IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16744/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY
IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 23371/2018 (XI)

Diary No(s). 29924/2018 (XI)

[TO BE TAKEN UP ALONG WITH ITEM NO.51 I.E. SLP(C)NO.16752/2018])

SLP(C) No. 25245/2018 (XI)

Date : 04-01-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Yagyawalkya Singh,Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Ms. P.S. Chandrlekha,Adv.
Mr. P. I. Jose, AOR
Mr. Mukul Kumar, AOR
Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.16742/2018

Respondent Nos.1 & 3 have already filed counter affidavit.

Respondent Nos.2 & 4 are granted four weeks' time, to file counter affidavit.

SLP(C) No. 23371/2018

No counter affidavit has been filed on behalf of respondent No.1 despite grant of last opportunity.

Respondent Nos.5,8 & 9 have already filed counter affidavit.

Service is complete qua respondent No.7 but no one has entered appearance on his behalf.

Respondent Nos.2-4, 6 & 10 are granted four weeks' time, to file counter affidavit.

SLP(C) No. 16743/2018

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent No.1 within two weeks.

Four weeks' time, as a last chance, is given to respondent Nos.2-5 to file counter affidavit.

SLP(C) No. 16746/2018

Respondent Nos.1-3 and 5-7 have already filed counter affidavit.

Await return of service of notice already issued to the respondent No. 4.

SLP(C) No. 16748/2018

Respondent Nos.1, 2 and 4 have already filed counter affidavit.

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent No.3 within two weeks.

SLP(C) No. 16749/2018

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent Nos.1-4 within two weeks.

Respondent No.5 has already filed counter affidavit.

SLP(C) No. 16750/2018

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent No.1 within two weeks.

Respondent Nos.2-6 have already filed counter affidavit.

SLP(C) No. 16752/2018

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent No.3 within two weeks.

Respondent Nos.1, 2 & 4 have already filed counter affidavit.

List the matters again on 19.02.2019.

SLP(C) No. 16744/2018

All the respondents have already filed counter affidavit.

The matter be processed for listing before the Hon'ble Court as per rules.

SLP(C) No. 25245/2018

All the respondents have already filed counter affidavit.

The matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB